

**GOVERNMENT OF INDIA**  
**MINISTRY OF POWER**  
**RAJYA SABHA**  
**QUESTION NO 26.07.2010**  
**ANSWERED ON**  
**CHANGE IN BIDDING DOCUMENT .**

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Shri Mohd. Ali Khan

Will the Minister of RURAL DEVELOPMENT INFORMATION AND BROADCASTING POWER be pleased to state :-

- (a) whether the Ministry proposes to amend the standard bidding document under the Electricity Act for all the forthcoming projects;
- (b) if so, the details worked out, so far; and
- (c) how it would be useful to the common man?

**ANSWER**

THE MINISTER OF STATE IN THE MINISTRY OF POWER

( SHRI BHARATSINH SOLANKI )

(a) to (c) :The Ministry has carried out modifications to the Guidelines for Determination of Tariff by Bidding Process for Procurement of Power by Distribution Licensees (Updated on 27th March, 2009) & Standard Bidding Documents: `Case 1 – 2009 (RFP/PPA) on 21.7.2010 after consultation with the stakeholders. Whenever amendment is carried out, the same is forwarded to all the State Governments/UTs and also placed on Ministry`s website.

SBD documents are expected to bring transparency and competitiveness in the bidding process, which ultimately will help the consumers.